

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO.1094
TO BE ANSWERED ON 18.09.2020

NCPCR FUNDS FOR NGO

1094. Dr. SANJEEV KUMAR SINGARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the funds provided by the National Commission for Protection of Child Rights (NCPCR) to Non-Governmental Organisations (NGOs) during each of the last two years and the current year, NGO-wise;
- (b) whether the cases of misuse of the funds meant for the welfare of children by certain NGOs have come to the notice of NCPCR during the said period; and
- (c) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) As informed by National Commission for Protection of Child Rights (NCPCR), the following funds have been provided by NCPCR to Non-Governmental Organisations (NGOs) during each of the last two years and current year:

S.No.	Year	Name of NGO	Amount
i	2018-19	Udyan Care	Rs.147500/- (Rupees One Lakh Forty Seven Thousand Five Hundred Only)
		Cyme of Social Development	Rs.283200/- (Rupees Two Lakhs Eighty Three Thousand Two Hundred Only)
ii	2019-20	Shikha Sanskriti Uthyan Nyas	Rs.300000/- (Rupees Three Lakhs only)
		Indore Cycling Association	Rs.300000/- (Rupees Three Lakhs only)
iii	2020-21	NIL	NIL

(b) and (c) It has been informed by NCPCR that no such cases have come to their notice.
